



NO. NGT(PB)/03/2014/JUDICIAL-I/899

Dated : 04.09.2017

**OFFICE ORDER**

In partial modification to the Order No. NGT(PB)/03/2014/Judicial-1/842 dated 23.08.2017 and in exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, Hon'ble Mr. Justice U. D. Salvi, Judicial Member, NGT WZB, Pune is temporarily posted at NGT, Eastern Zone Bench at Kolkata for 07.09.2017 & 08.09.2017.

It is further notified that cases listed on 07.09.2017 & 08.09.2017 for hearing at NGT WZB, Pune shall be listed for further hearing by Registrar, NGT Western Zone Bench, Pune.

  
CHAIRPERSON  
National Green Tribunal

To,

1. Hon'ble Mr. Justice U. D. Salvi  
Judicial Member, NGT WZB, Pune

**Copy to :**

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial Member
3. PA to Hon'ble Expert Member
4. PS to Registrar General
5. PA to Dy. Registrar
6. Registrar, NGT Western Zone Bench, Pune
7. Registrar, NGT Eastern Zone Bench, Kolkata
8. Dy. Controller of Accounts, NGT
9. Consultant (Admin. & Protocol)
10. Bar Association of NGT WZB, Pune & NGT EZB, Kolkata
11. Website of NGT / Notice Board of NGT
12. Guard File / Files Concerned
13. Personal Files

  
(Registrar General)  
National Green Tribunal

04 SEP 2017